

than or upto Rs. 50,000/- so as to enable them to seek fresh loans from banking sector to restart their business. For borrowers above Rs. 50,000/- an Inter-Ministerial Committee has been constituted to suggest various relief which could be given to them.

Special Central Plan Assistance to J&K state for 1996-97

The Plan outlay for 1996-97 was subsequently raised to Rs. 1250 crore and was fully funded by the Centre. Special Central Plan assistance of Rs. 663 crores and Special Plan Loan of Rs. 100 crore was provided in 1996-97 so as to bridge non-plan gap.

Infrastructural development for tourism in Leh district

An amount of Rs. 2.40 crores is being allocated for setting up of Convention/Conference Centre in Leh to give further fillip to tourism in the area. Department of Tourism is engaging an expert agency to undertake a feasibility study.

Development of airport at Kargil

High priority is being given to the development of Kargil Airport at an estimated cost of Rs. 25 crores. During the past winter, the Government introduced a weekly helicopter service to Kargil instead of the earlier arrangements of a fortnightly service. Necessary subsidy would be borne by the Government.

During the current year, an amount of Rs. 199 crores for Uri Hydel Project, Rs. 450 crores for Dulhasti Project, Rs. 75 crores for Udhampur-Srinagar-Baramulla Railway Line and Rs. 8 crore for construction of Mughal Road has been provided by Central Government for expeditious implementation of these ongoing projects. Follow-up action taken on the implementation of the economic package announced by the Prime Minister in Parliament in July/August, 1996 is being monitored on regular basis to ensure that there is no delay in implementation of these projects.

(e) No, Sir.

(f) Does not arise.

[Translation]

Employment in Agriculture Sector

6144. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of LABOUR be pleased to state :

(a) whether the growth rate of employment in the field of agriculture has declined since 1989;

(b) if so, the details thereof; and

(c) the steps proposed by the Government to increase the growth rate of employment in the above sector?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b) As per National Sample Surveys (NSS), the Accelerated Growth Rate of Employment in agriculture sector rose from 0.94 in 1983-88 to 1.88

during 1988-94.

(c) The Government is taking multidimensional course of action to further improve the growth rate of employment in agriculture sector by improvement in infrastructured facilities, skill improvement programmes, optimising the use land resources and employment schemes like Jawahar Rojgar Yojana (JRY), Development of women & children in Rural Area (DW CRA), Employment Assurance Scheme (EAS) etc.

Expandable Housing Scheme

6145. SHRI BHAGWAN SHANKAR RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to grant 15 per cent rebate on total cost in case allottees make 100 per cent payment under Expandable Housing Scheme, 1996 in Dwarka Sub-City; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) The DDA has reported that as per terms and conditions for allotment of Expandable Housing Scheme, 1996, the discount as indicated below will be given to those allottees who make 100% payment before taking possession :

S. No.	Locality	Discount
1.	Narela	15% on disposal price
2.	Rohini	- do -
3.	Kondli Gharoli	- do -
4.	Dwarka	5% on disposal price

The discount of 15% was given in respect of Rohini, Narela and Kondli Gharoli flats, as these areas are less popular as compared to Dwarka Sub-city.

At present there is no proposal under consideration to grant 15% rebate/discount on disposal cost of flats in Dwarka Sub-city.

ONGC Exploration

6146. SHRI LALIT ORAON :

SHRI RAJESH RANJAN ALIAS PAPPU YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether Purnea, Arariya and Kishanganj in Bihar are bordering areas of Indo-Nepal border;

(b) whether Oil and Natural Gas Corporation has expressed strong possibility in its survey about the availability of reserve of Oil and Natural Gas in these area;

(c) whether ONGC propose to drill in Purnea, Arariya and Kishanganj; and

(d) if not, the reasons therefor and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Yes, Sir.

(b) No, Sir. ONGC is still acquiring seismic data in the area, and data are in various stages of evaluation.

(c) and (d) ONGC has already drilled a well in Purnea, which has gone dry. Future drilling in this area would depend upon the outcome of the seismic data being acquired and its evaluation.

Modernisation of Power Stations in Haryana

6147. DR. ARVIND SHARMA : Will the PRIME MINISTER be pleased to state :

(a) the total number of power stations/sub-stations in Haryana at present;

(b) the total power generated by each station/sub-station during the last three years, year-wise;

(c) whether the Government propose to increase the power generation capacity of these power stations; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) and (b) In Haryana, the total number of power stations and sub-stations are 3 and 25 (220 KV and above) respectively. The year-wise electricity generation in each of the power stations in Haryana during the last three years are given below

(Figures in MU)

Power Station	1994-95	1995-96	1996-97
1. Faridabad TPS	783.04	799.340	649.247
2. Panipat TPS	2408.177	2266.502	2753.631
3. WYC Hydro Electric Project	229.436	234.306	267.754
Total as a whole in Haryana	3420.653	3300.148	3670.632

(c) and (d) Panipat Units I to IV of 110 MW each are covered under R&M programme for increasing the PLF which in turn, amounts to augmentation of generation capability of these units.

[English]

Hydro Power Projects

6148 SHRI PANKAJ CHOWDHARY :

SHRI RAJKESHAR SINGH :

SHRIMATI KETAKI DEVI SINGH :

Will the PRIME MINISTER be pleased to state:

(a) whether the pace of hydro-electric power projects has been slow :

(b) if so, the reasons therefor;

(c) whether the Government have mooted any scheme to speed up the pace of hydro-electric power projects; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) Progress of some of the Hydroelectric power projects has been adversely affected due to fund constraints, delay in land acquisition, rehabilitation and resettlement problems, law and order problems and geological problems.

(c) and (d) The following steps have been taken to speed up the pace of hydroelectric projects:-

(i) Close monitoring of various activities of the projects at the level of Central Electricity Authority (CEA) and Ministry of Power (MOP) is being done. CEA and MOP officials are regularly holding progress review meetings with the project authorities, major equipment suppliers and manufacturers to overcome constraint and identify corrective measures.

(ii) The Net Budgetary Support (NBS) for hydel projects being executed by the Central Sector Corporations has been substantially increased from Rs. 533 crores in 1996-97 to Rs. 866 crores in 1997-98. In addition, Rs. 617 crores has been assured in the Budget of 1997-98 for early completion of Central sector hydel projects.

(iii) The Government also announced in January 1995 a package of incentives for hydro projects commissioned on or after 1.1.1997 to encourage greater private sector participation in hydel projects.

(iv) A National Policy for rehabilitation of persons affected by the developmental projects including power projects is being formulated by the Ministry of Rural Development.

(v) The Ministry of Power had constituted a Committee under the Chairmanship of Shri M.K. Sambamurti on 26th August, 1996 to suggest development of hydro projects including involvement of the Private Sector. The Committee submitted its report on 27th March, 1997. The recommendations made by the Committee would be incorporated while formulating a National Policy on hydel development.

Indian Fishermen Detained by Sri Lankan Army

6149. SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) whether a number of Indian Fishermen have been detained at Sri Lanka by the Sri Lankan Army and Navy during the last few months;

(b) the steps taken to rescue them; and